

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 287 OF 2017**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of :**

**Ambuja Cement Limited  
Vs.**

**...Appellant(s)**

**Himachal Pradesh Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

**Court Master**

Vg